



**LOK SABHA SECRETARIAT**  
**PRESS RELEASE**

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**12 Agrahayana, 1941 (Saka)**

Shri **P.C. Gaddigoudar**, M.P. and Chairperson, Standing Committee on Agriculture (2019-20), presented the First Report (Seventeenth Lok Sabha) on 'The National Institute of Food Technology, Entrepreneurship and Management Bill, 2019' of the Ministry of Food Processing Industries to Lok Sabha today, the 3<sup>rd</sup> December, 2019.

Some of the important recommendations of the Committee are as under:

<p><b>Capping of Fees for Technical Course</b></p>	<p><b>While noting violation of Maximum Tuition and Development Fee for Full Time Programmes for Professional Courses such as B.Tech, M.Tech, MBA, etc. fixed by National Fee Committee constituted by AICTE, the Committee have recommended the Government to form a High Level Committee to analyze the extent of violation being done by the NIFTEM, Kundli regarding excess fee charged, compute the excess fee charged from students till date and take corrective measures. The Committee also desired the Ministry to cap the fee of existing Courses in accordance with the recommendation by the National Fee Committee/AICTE from ongoing session.</b></p> <p style="text-align: right;"><b>Recommendation No.3</b></p>
<p><b>Tuition Fee Waiver Scheme</b></p>	<p><b>The Committee while expressing their displeasure over non- compliance of Tuition Fee Waiver Scheme by NIFTEM, Kundli which provides tuition fee waiver for Women and Economically Backward Classes for up to 5% of intake for courses in Technical Institutions have directed the Ministry to ensure implementation of Tuition Fee Waiver Scheme for Economically Weaker Section Students at NIFTEM and IIFPT from current</b></p>

	<p><b>Academic Session and refer this violation to High Powered Committee to fix the responsibility in the matter.</b></p> <p style="text-align: right;"><b>(Recommendation Para No. 4)</b></p>
<p><b>Board of Governors</b></p>	<p><b>The Committee have opined that appointment of person having practical experience of Food Processing Industries, or education or food science or food processing technology or management as Chairperson of Board of Governors will help NIFTEM to be action oriented Institute and solve the problems being faced by the Industry. The Committee have, therefore, recommended the Government to amend the Clause 11(2) (a) of the Bill to remove the criteria which makes a person having experience in Public Administration eligible for appointment as Chairperson of Board of Governors in NIFTEM.</b></p> <p style="text-align: right;"><b>(Recommendation Para No. 7)</b></p>
<p><b>Self-Sufficiency and Sustainability of NIFTEM</b></p>	<p><b>Recognizing the need to continue support to the Institution for Higher Education with a view to attain level of self sufficiency in the technology creation and man power requirement for Food Processing Sector, the Committee have recommended the Government to incorporate provision in the Bill to cap the Fee for various Courses in NIFTEM to a reasonable level with the view to attract the best available talent from all the sections of the Society in the Country.</b></p> <p style="text-align: right;"><b>(Recommendation Para No. 9)</b></p>